

## NOTICE

**In partial modification to the Judicial Assignment at the Nagpur Bench, which has come into effect from 20<sup>th</sup> August 2018 (Partially modified on 10<sup>th</sup> September 2018, 17<sup>th</sup> September 2018 and 1<sup>st</sup> October 2018), it is hereby notified for the information of the Advocates and parties appearing in person that the Honourable the Acting Chief Justice is pleased to approve the following partial modification with effect from 15<sup>th</sup> October 2018:**

<b>Present sitting</b>	<b>Assignment</b>
The Hon'ble Shri Justice <b>B. P. DHARMADHIKARI</b> AND The Hon'ble Shri Justice <b>S. M. MODAK</b>  <b>Commercial Appellate Division Bench</b>	For admission, hearing and order matters therein :- (A) All Public Interest Litigations. (B) Civil Writ Petitions up to the year 1996 and of even years thereafter. (C) All Letters Patent Appeals.
The Hon'ble Shri Justice <b>R. K. DESHPANDE</b> AND The Hon'ble Shri Justice <b>V. G. JOSHI</b>	For admission, hearing and order matters therein :- (A) Civil Writ Petitions of the year 1997 and of odd years thereafter. (B) All First Appeals and Family Court Appeals. (C) All Criminal Work of even years.
The Hon'ble Shri Justice <b>Z. A. HAQ</b>	For admission, hearing and order matters therein :- (A) All Criminal Appeals and Applications therein. (B) All Criminal Writ Petitions.
The Hon'ble Shri Justice <b>V.M. DESHPANDE</b>	For admission, hearing and order matters therein :- (A) First Appeals of even years and Appeals from Orders. (B) Civil Contempt references from District Judiciary. (C) All Miscellaneous Civil Applications.

The Hon'ble Shri Justice <b>ARUN D. UPADHYE</b>	For admission, hearing and order matters therein :- (A) First Appeals of odd years.
The Hon'ble Shri Justice <b>MURLIDHAR G. GIRATKAR</b>	For admission, hearing and order matters therein :- (A) Bail and Anticipatory Bail Applications. (B) All Criminal work not assigned to other Courts.

The urgent mentioning and placing of the matters pertaining to the Court presided over by the **Hon'ble Shri Justice Arun D. Upadhye** is allowed before the Court presided over by the **Hon'ble Shri Justice Murlidhar G. Giratkar and vice versa.**

By order,

High Court, Appellate Side,  
Bombay.  
Date : 12<sup>th</sup> October 2018

Sd/-  
(Ajit N. Mare)  
Registrar (Judl-I)